10

Rules 1964 and hence they already hold regular appointments to that extent, though being outside the regular Civil Service, they are not full-fledged Government employees. As such, the question of their regularisation does not arise.

(c) and (d) In view of reply to parts (a) and (b) above, the questions do not arise.

## Funds to Various States

\*371. SHRI KANTILAL BHURIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total amount released by the Union Government to various States and Union Territories for the Project Tiger Scheme and Schemes for the development of National Parks and Sanctuaries during the last three years; year-wise;
- (b) the total amount for which proposals were sent to the Union Government by the Government of Madhya Pradesh under the same schemes during the said period and the amount sanctioned by the Union Government to the State Government: and
- (c) the criteria adopted for providing the amount to various States under the said schemes?

THE MINISTER OF STATE IN THE MINISTRY OF EN-VIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The total amount released by the union Government to various States and Union Territories for the Project Tiger Scheme and schemes for the Development of National Parks and Sanctuaries during the last three years is as follows:

	1995-96	1996-97	1997 <b>-98</b> (Rs. in Lakhs)
1. Project Tiger	839.24	850.00	809.04
Development of National Parks and Sanctuaries	1011.59	717.99	1211.93

- (b) A Statement is laid on the Table of the House.
- (c) The allocations are made to different states based on the number and area of Protected Areas, richness in biodiversity, rarity of species involved, past performance of the State Government in utilisation of the amount provided during the previous years and the approved allocation of the Ministry under the scheme.

Proposals sent by the Madhya Pradesh Government and the amounts sanctioned by the Central Government under the two schemes are as follows:

(Rs. in Lakhs)

Scheme	Year	Proposal sent for	Amount Sanctioned and released
Project Tiger	1995-96	1029.29	140.97
	1996-97	941.21	141.57
	1997-98	797.77	133.27
Development of	1995-96	152.00	186.20
National Parks and	1996-97	147.90	41.87
Sanctuaries	1997-98	196.39	195.66

## Science and Technology Projects for Women

\*372. SHRI MANIKRAO HODLYA GAVIT:

SHRI D.S. AHIRE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the name of projects launched under the scheme 'Science and Technology for Women' during the last five years, State-wise, location-wise;
- (b) the amount sanctioned by the Union Government for each project during the same period;
  - (c) the number of beneficiaries project-wise;
- (d) whether the Government propose to launch some more projects under the said scheme; and

(e) if so, details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOP-MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) Information is made available in the enclosed Statement I and II respectively.

(d) to (e) Government propose to launch various programmes for women on Plant Based Health System, Electronics, Health Intervention and Sustainable Agriculture, apart from setting up Technology Parks separately for Mountain Region, Arid Region and Coastal Region. All these schemes would be for benefiting the women of disadvantaged sections in different states and regions through the application of Science and Technology.